

Annexure – 3

Name of the corporate debtor: ANS Apartments private Limited ; Date of commencement of CIRP: 06-12-2019 ; List of creditors as on: 21.11.2020 CIRP Closure Date: 21.11.2020

List of Secured Financial Creditors (Other than financial Creditor belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Greater NOIDA Industrial Development Authority	State Government	UP Govt. 2 (GNIDA)	18-02-2020.	1,278,460,062.00	NIL	Default of Premium, Additional Compensation & Time extension Penalties.	No	No	No	N/A	-	-	1,278,460,062.00	-	Claim was filed in FORM other than the FORM prescribed under IBC. Creditor was asked to file their claim in the prescribed FORM but no response till date . The claim has been considered as Operational Creditor in Annexure-7 covering Govt Dues
					1,278,460,062.00									1278460062.00		